NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.118/(MAH)/2017
CA No.

CORAM: Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.04.2017

NAME OF THE PARTIES: Inter Equipments (I) Pvt.Ltd

SECTION OF THE COMPANIES ACT: 621A-441 of the Companies Act 1956

S. No.	NAME	DESIGNATION	SIGNATURE
29	KARTHIK SOMASUNDRAM	ADV	

COMMON ORDER.

Compounding Application No. 49/441/NCLT/MB/MAH/2017
Compounding Application No.116/441/NCLT/MB/MAH/2017
Compounding Application No.117/441/NCLT/MB/MAH/2017
Compounding Application No.118/441/NCLT/MB/MAH/2017

1. Learned Advocate Mr. Karthik Sundaram for the Petitioner is present.
2. Some more information is required.
3. Hence adjourned to **23-06-2017.**

Sd/-
M.K. Shrawat
Member (Judicial)

Dated: **28.04.2017.**